COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.107 of 2017 & IA Nos. 146 & 147 OF 2017

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Inox Air Products Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Shah

Mr.Saransh Shaw

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Mr. Elangam Premjit Singh

Ms. Himanshi Andley for R-1, RERC

Mr. M.G.Ramachandran

Ms. Poorva Saigal for R-2 to R-4

<u>ORDER</u>

Learned counsel for the respondent Nos. 2 to 4 seeks ten days time to file reply. He may file the same on or before 01.08.2017 after serving copy on the other side.

List the matter on 22.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/pr